## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1444/2019 & IA 1017/2019 in DFR No. 2116/2019 (IA 1444/2019 - For condonation of delay in refiling the Appeal & IA 1017/2019 - For condonation of delay in filing the Appeal)	Uttar Pradesh Power Corporation Limited & Ors. VS Uttar Pradesh Electricity Regulatory Commission & Anr.	<b>2116/2019</b> Dated 15/05/2019	06/08/2019		21/08/2019 Court - 1
2	IA 1520/2019 & IA 1030/2019 in DFR No. 2119/2019 (IA 1520/2019 - For condonation of delay in refiling the Appeal & IA 1030/2019 - For condonation of delay in filing the Appeal)	Uttar Pradesh Power Corporation Limited & Ors. VS Uttar Pradesh Electricity Regulatory Commission & Anr.	2119/2019 Dated 17/05/2019	19/08/2019		21/08/2019 Court - 1
3	IA 1477/2019 & IA 1019/2019 in DFR No. 2117/2019 (IA 1477/2019 - For condonation of delay in refiling the Appeal & IA 1019/2019 - For condonation of delay in filing the Appeal)	Uttar Pradesh Power Corporation Limited & Ors. VS Uttar Pradesh Electricity Regulatory Commission & Anr.	2117/2019 Dated 15/05/2019	09/08/2019		21/08/2019 Court - 1

4	APL No. 286/2019	Dodson-Lindblom Hydro Power Private Limited VS Maharashtra Electricity Regulatory Commission & Ors.	2234/2019 Dated 05/08/2019	19/08/2019	Caveat No: 68 Date of Caveat Filing: date_formate(2019- 07-29) Filed By: Udit Gupta Caveator Name: Maharashtra State Electricity Distribution Company Ltd.	21/08/2019 Court - 1
5	IA 1005/2019 & IA 1402/2019 in DFR No. 2114/2019 (IA 1005/2019 - For condonation of delay in filing the Appeal & IA 1402/2019 - For condonation of delay in refiling the Appeal)	Uttar Pradesh Power Corporation Limited & Ors. VS Uttar Pradesh Electricity Regulatory Commission & Anr.	2114/2019 Dated 14/05/2019	30/07/2019		21/08/2019 Court - 1
6	APL No. 285/2019	Lalitpur Power Generation Company Limited VS Uttar Pradesh Electricity Regulatory Commission & Ors.	2183/2019 Dated 03/07/2019	19/08/2019	Caveat No: 55 Date of Caveat Filing: date_formate(2019- 05-29) Filed By: Hemant Sahai Caveator Name: Uttar Pradesh Power Corporation Limited	21/08/2019 Court - 1
7	APL No. 284/2019 & IA 1430/2019 (IA 1430/2019 - For exemption from filling certified copy of impugned order)	JSW Energy (Barmer) Limited VS Rajasthan Electricity Regulatory Commission & Ors.	2228/2019 Dated 29/07/2019	19/08/2019		21/08/2019 Court - 1

8	IA 1527/2019 & IA 1157/2019 in DFR No. 2160/2019 (IA 1527/2019 -	Power Grid Corporation of India Limited VS Central Electricity Regulatory	2160/2019 Dated 14/06/2019	19/08/2019	21/08/2019 Court - 1
	For condonation of delay in refiling the Appeal & IA 1157/2019 - For condonation of delay in filing the Appeal)	Commission			